

communal politics is a most dangerous combination and must be put an end to. It is harmful to the majority but probably it is even more harmful to any majority that seeks to have some advantage from it. I think even the past history of India will show that."

MR SPEAKER : How much time more will you take ?

SHRI EDUARDO FALEIRO : I will take some time more.

MR. SPEAKER : Then we will take up private member's business.

provide for adequate safety measures to labourers on construction sites.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for adequate safety measures to labourers on construction sites."

The motion was adopted.

SHRI BHEEKHABHAI : Sir, I introduce the Bill.

16.00 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventy-Seventh Report

SHRI S.A. DORAI SEBASTIAN : I beg to move :

"That this House do agree with the Seventy-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th July 1984."

MR. SPEAKER : The question is :

"That this House do agree with the Seventy-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th July, 1984."

The Motion was adopted.

PROVISION OF ADEQUATE SAFETY MEASURES FOR LABOURERS ON CONSTRUCTION SITES BILL*

SHRI BHEEKHABHAI (Banswara) : I beg to move for leave to introduce a Bill to

16.01 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Seventh Schedule)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA BASU : Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 123 and 213)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

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